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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New)
C.P. No. 51/397-398/CLB/MB/2015 (Old)**

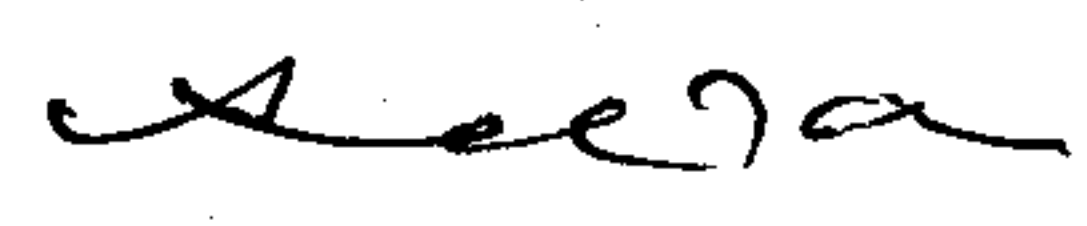

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Pramod Sharma
V/s.
Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | Dr S. K. Jain | PCS | For Petitioner |  |
| 2. | CA. Pradeep Mutreja | PCA | For Respondent No. 01 |  |

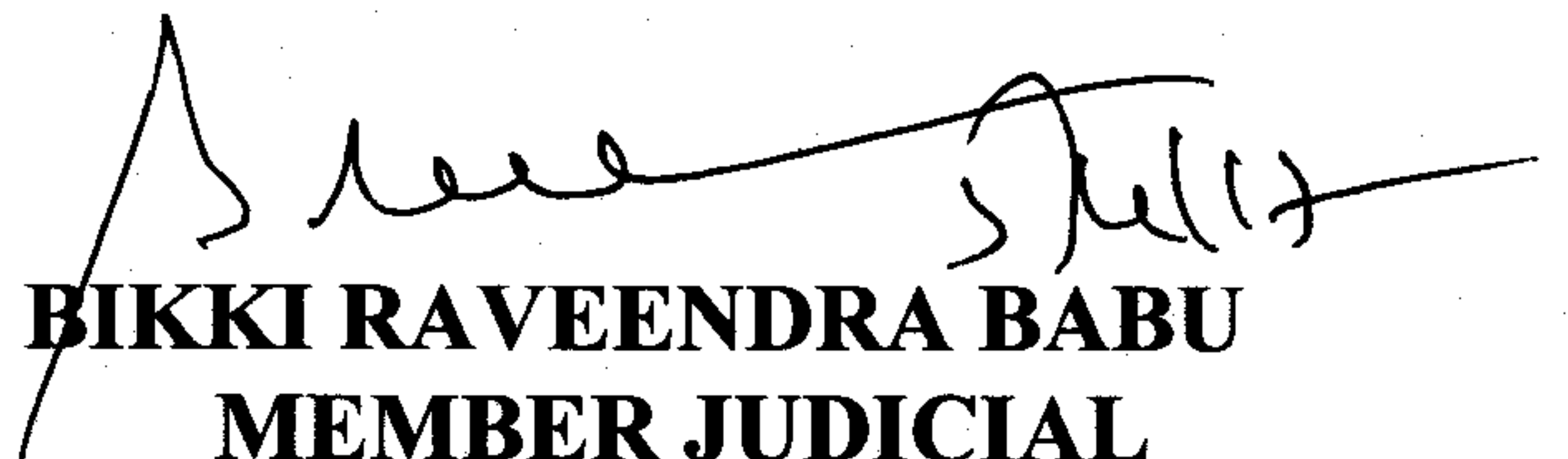
ORDER

Learned PCS Mr. S K Jain present for Petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondents.

Heard arguments of Learned PCS for Petitioner.

For hearing of arguments of Learned Counsel for Respondents.

List the matter on 19.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of April, 2017.